

Train between Trivandrum and New Delhi

3636. SHRI T. BASHEER: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to start a train service between Trivandrum and New Delhi via Khandwa-Solapur-Guntakal-Arakkonam;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) Presently not feasible.

Allocation of Fund for Flood Management to Orissa

3637. SHRIMATI JAYANTI PATNAIK:

<i>Sl. No.</i>	<i>Name of State</i>	<i>1986-87</i>	<i>1987-88</i>	<i>1988-89</i>
1.	Assam	13.50	21.00	21.00
2.	Kerala	2.50	2.50	2.50
3.	Orissa	3.21	1.02	0.50
Total		19.21	24.52	24.00

(b) The Central Loan assistance to Orissa was specifically towards flood control component of Rengali Multipurpose Dam.

(c) and (d). Further release depends on the identification of flood control component in the revised cost estimate of the Rengali Dam Project.

Will the Minister of WATER RESOURCES be pleased to state:

(a) the fund allocated to different States during the last three years for flood control;

(b) whether the amount sanctioned to Orissa for flood control particularly in the Mahanadi delta area was very inadequate;

(c) whether Government propose to enhance the allocation of funds for flood control in Orissa during the current financial year; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) Presumably Hon. Member is referring to the Central loan assistance given to the States. The amounts released in rupees (Crores) by the Centre during the last 3 years is as under:

Train on Cuttack-Paradip, Cuttack-Talcher and Khurda Road-Puri Section

3638. SHRIMATI JAYANTI PATNAIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any

proposal to introduce additional passenger trains in the Cuttack-Paradip, Cuttack-Talcher and Khurda Road-Puri branch lines in Orissa;

(b) if so, the specific proposal in that regard; and

(c) the time by which the additional trains are likely to be introduced?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

Import of Penicillin

3639. SHRI DHARAM PAL SINGH MALIK: Will the Minister of COMMERCE be pleased to state:

(a) whether in view of shortage of indigenous Penicillin, Government had issued advanced import licences with obligation to lift indigenous material later on during 1987, 1988 and 1989;

(b) if so, for how many months' entitlement advance licences were issued and in how many cases such advance licences were denied; and

(c) the reasons for the discrimination if any, and reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) to (c). Supplementary Licences for advance import of Penicillin G, have been granted during 1988-89 and 1989-90, on a quarterly basis, to existing units engaged in the manufacture of 6 APA. Such units are under obligation to lift indigenous material also in the prescribed ratio. New units and those who had not been lifting

indigenous material regularly, were granted import licences on the basis of actual lifting of indigenous material.

One unit was allowed advance import of Penicillin-V with obligation to lift indigenous material. There were two other applications for import of Penicillin-V but import was not allowed in the absence of certification that the alternate raw-material viz. Penicillin 'G' can not be used by them. Government subsequently decided that all the manufactures of 6 APA should use only Penicillin 'G' and import of Penicillin 'V' will not be allowed. Advance import of 25 MMU of Penicillin 'G' has been allowed to them during 1989-90, on ad-hoc basis, with the obligation to lift the indigenous material in the prescribed ratio.

Schemes Introduced by GIC

3640. SHRI KAMAL CHAUDHRY: Will the Minister of FINANCE be pleased to state:

(a) whether the General Insurance Corporation (GIC) has introduced any scheme during the current financial year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir. The General Insurance Corporation of India (GIC) has introduced the following two schemes during the current financial year:—

- (i) Stock Exchanges/Stock Brokers Indemnity Policy.
- (ii) Special Medical Insurance Scheme for permanent residents of Goa.

(b) The details of the two Schemes are as under:—